# GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# RAJYA SABHA UNSTARRED QUESTION NO.1078 TO BE ANSWERED ON 29<sup>TH</sup> JULY, 2025

### POLICY FOR TRAUMA CARE

1078: SHRI K.R. SURESH REDDY:

## Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government is working on a national trauma care law;
- (b) if so, the details thereof;
- (c) if not, the reasons thereof;
- (d) whether it is a fact that a NITI Aayog report has recommended developing a robust integrated trauma care service system, if so, the details of different aspects the Ministry is working on; and (e) whether Government has taken any steps to implement all the recommendations made by the NITI Aayog reports on the Emergency and Injury Care status in the country?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) to (c): Health is a State subject and States frame guidelines/policies on health subject from time to time at their level. Ministry of Health & Family Welfare is running "National Programme for Prevention & Management of Trauma and Burn Injuries" (NPPMT&BI). During 11<sup>th</sup> Five Year Plan (2007-2012) and 12<sup>th</sup> Five Year Plan (2012-2017) under the "National Programme for Prevention & Management of Trauma and Burn Injuries" (NPPMT&BI), 196 Trauma Care Facilities (TCFs) were sanctioned in Government Hospitals/ Medical Colleges across the country. Beyond 12th Five Year Plan, there is no provision of identification of new trauma care facilities under this Scheme. The said Scheme has been approved to be continued from 2021-22 to 2025-26 for strengthening and capacity building of already sanctioned Trauma care facility and Burn Unit. The financial support is in terms of release of the balance share of Central assistance within the total approved cost of the approved facilities/ units.

Further, there is no such proposal on national trauma care law in the Ministry of Health & Family Welfare.

(d) & (e): NITI Aayog published two comprehensive study reports in December 2021, titled- (i) Emergency and Injury Care at Secondary and Tertiary Level Centres in India and (ii) Emergency and Injury Care at District Hospitals in India. Recommendations of these studies can be accessed under the reports section of the H&FW Division page of NITI Aayog's official website using the following link "https://niti.gov.in/verticals/health-and-family-welfare".

These studies were carried out by the Department of Emergency Medicine, JPNATC, AIIMS, New Delhi, in collaboration with NITI Aayog.

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